

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.S.P No. 256/(MAH)/2017

CORAM:

Present:

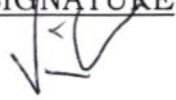
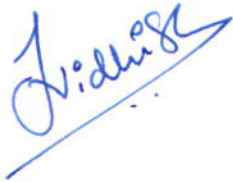
SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 28.07.2017

NAME OF THE PARTIES: M/s. Megafine Pharma Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956
and 230 to 233 of the Companies Act 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
39.	Kunal Mehta	Counsel	
	Nidhi Sharma	Associate Dharam & Co. Advocates for the Petitioners.	

ORDER

CSP255/230-232/NCLT/MB/MAH/2017

CSP 256/230-232/NCLT/MB/MAH/2017

On the Application MA-251/2017 moved by the Petitioner for appointment of Chartered Accountant and his remuneration, at his request, this Bench hereby appoints M/s. P.R. Agrawal & Awasthi, CAs, 42, Gopal Bhaven, 199, Princess Street, Mumbai - 400002 with a remuneration of ₹25,000 (Rupees Twenty-Five Thousand only) to assist the Official Liquidator in filing his report on or before next date of hearing.

Accordingly, this Application MA-251/2017 is hereby allowed.

List this matter for hearing on 13.9.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASHKUMAR
Member (Judicial)